

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(CAA) 54 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.11.2017**

**NAME OF THE COMPANY : IMA Pvt. Ltd. And M/s Skyroof Builders
Ltd.**

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	Mr. Udayaditya Bannerjee & Mr. Soumyajit Nath, Advocates			
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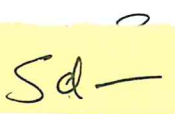
For the Respondent:	Mr. Ayush Beotra, Advocate for OL			
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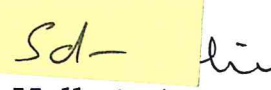
ORDER

Ld. Prosecutor for the RD prays for further time to file the objections. Let the same be filed before the next date of hearing. Ld. Counsel appearing for the OL has again reiterated the objections made on last date of hearing which was suitably replied to by the Petitioner. The required documents have already been supplied.

Ld. Counsel for the OL prays for some time to confirm the same. Last opportunity granted failing which the matter shall proceed.

To come up on 30th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)